

DISTRICT AND SESSIONS COURT, PARBHANI
RECRUITMENT - 2018

SELECT / WAIT LIST FOR THE POST OF STENOGRAPHER (L.G.)

Sr. No.	DCR No.	Name of the candidate	Remarks
1	287270	Nagesh Nandkumar Dudhgaonkar	
2	478835	Rajnandini Vaijnath Shinde.	*
3	275643	Mahadeo Somnathappa Popade.	*
4	1486	Tulshiram Pralhadrao Narwade	*
5	63378	Anil Arun Ghatole.	*
6	106304	Mukesh Ramesh Ratnaparkhi	*
7	199298	Ameena Kasim Shaikh	*
8	262508	Santosh Shamrao Giri.	*

Note : (1) This list would be valid only for the period of two years from the date of this notification.

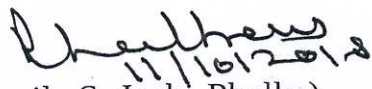
(2) The appointment of the candidates against whose name (*) mark is there, shall be subject to following conditions.

(a) Their appointment will be on ad-hoc basis.

(b) They shall require to qualify Marathi & English dictation tests within a period of one year from the date of their appointment.

(c) The candidates at Sr. No.7 & 8 having DCR Nos.199298 and 262508 shall require to qualify Marathi Typing test, in addition to Marathi & English dictation test, within a period of one year from the date of their appointment.

(d) The candidates at Sr. No. 2 to 8 shall also give undertaking to the effect that their appointment is on ad-hoc basis and they will be discharged from service, if they fail to qualify the tests as stated in condition (b) & (c) above, within a period of one year from the date of their appointment.


(Urmila S. Joshi-Phalke),

Principal District & Sessions Judge,
Chairman, Advisory Committee.

Dt. 11th Oct, 2018.